

**Central Administrative Tribunal
Madras Bench**

OA 310/01255/2013

Dated Tuesday the 5th day of February Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member (A)**

K. V. Magesh
Junior Telecom Officer
O/o the Divisional Engineer
Mambalam Internal
Bharat Sanchar Nigam Limited
Mambalam, Chennai.

... Applicant

By Advocate **M/s. A. R. Suresh**

Vs.

1. Union of India
Rep. by the General Manager
Bharat Sanchar Nigam Limited
Eastern Court Building
Janpath
New Delhi – 110 001.

2. The Assistant General Manager
(Departmental Examinations)
Room No. 222, 2nd Floor
Eastern Court Building
Janpath, New Delhi – 110 001. .. Respondents

By Advocate **Mr. T. Ravikumar**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. Counsel for the respondents present. It is seen that the applicant was absent and represented only through proxy/junior counsel on previous dates i.e. 29.01.2019 and 03.01.2019 also. Accordingly the matter was posted for today under the caption 'For Dismissal'. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)
Member (A)

AS

05.02.2019

(P. Madhavan)
Member(J)